

THE NEWSPAPER (PRICE AND PAGE) CONTINUANCE ACT, 1961

ARRANGEMENT OF SECTIONS

SECTIONS

1. Short Title.
2. Amendment of Section I.

THE NEWSPAPER (PRICE AND PAGE) CONTINUANCE ACT, 1961

ACT No. 36 OF 1961

[5th September, 1961.]

An Act to continue the Newspaper (Price and Page) Act, 1956.

BE it enacted by Parliament in the Twelfth Year of the Republic of India as follows:—

1. Short Title.—This Act may be called the Newspaper (Price and Page) Continuance Act, 1961.

2. Amendment of Section I.—In section 1 of the Newspaper (Price and Page) Act 1956 (45 of 1956), sub-section (3) shall be omitted.